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Title: Request to government to provide basic requirement for fishing in Kancheepuram and increase the compensation for the loss of the fishermen.

SHRI G. SELVAM (KANCHEEPURAM): Sir, in my constituency, which has a large coastal area, there is a large number of fishermen engaged in fishing for their livelihood. The main source of their income is fishing. The fishermen are facing difficulties every day because of non-availability of basic requirements for fishing like bait curve for the seashore fishermen, cooling warehouses, buildings for the purpose of knitting fish webs in some coastal areas, high-powered light towers to help fishermen do fishing at night, tar road on the eastern coast to avoid accidents in the coastal areas and for easy transportation of the fish, subsidized vehicular transport and subsidized diesel.

Sir, for the welfare of the fishermen, there is a need for increasing the compensation for the loss of the fishermen. The amount under relief fund should be increased. The number of subsidized boat engines should be increased as the number of fishermen is increasing.